

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

STARRED QUESTION NO. 36* TO BE ANSWERED ON: 06.02.2024

Fake/adulterated fertilizer in Gujarat

36*: SHRI SHAKTISINH GOHIL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that fake/adulterated fertilizer is being sold to farmers in Gujarat;
- (b) if so, the number of samples of fertilizers that failed for being fake/adulterated in Gujarat during the last three years; and
- (c) the number of persons found guilty therein and the details of the action taken against them?

ANSWER

MINISTER OF CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE

(DR. MANSUKH MANDAVIYA)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO RAJYA SABHA STARRED QUESTION NO. 36* FOR ANSWERING ON 06.02.2024 REGARDING “FAKE/ADULTERATED FERTILIZER IN GUJARAT ” TABLED BY SHRI SHAKTISINH GOHIL, HON’BLE MP.

(a) & (b): Fertilizer Control Order (FCO)-1985 has laid down fertilizer-wise detailed specifications. Any fertilizer, not meeting the said specifications, cannot be sold in the country including the state of Gujarat for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilizers which are not of prescribed standards. Any sale of substandard/fake/adulterated fertilizers is punishable under action under Essential Commodities Act, 1955.

Further, as per the information provided by Gujarat Agriculture Department, only two incidents of selling of fake fertilizers were reported during last three years in the state of Gujarat. The details of fertilizer samples that were not found standard is enclosed at **Annexure – A**. Moreover, in order to regulate the sale of fake/adulterated fertilizers in the state, there is a District Quality control mechanism for awareness & vigilance at the field level and awareness is spread among the farmers on the regular basis through press note, TV talks, Kishan Gosti, Kurshimela, Krushi Mahotsav etc.

(c): Two FIRs have been lodged against the responsible persons by State Government of Gujarat.

Annexure-A

Sl. No.	Sample taken from	No of Samples not upto the Standard/fail	Sample No	Name of Product /fertilizer	Action Taken
1.	Pruthvi Khetivadi Kendra, S. No 274, Navagam GIDC, At-Bhavanagar Di Bhavanagar	2	07/23-24 08/23-24	Muriatic of potash Mixture NPK (15:18:15)	FIR Lodge
2	Dhunai Vadi Vistar, Village Dhunai, Ta-Mandavi Di-Kutch	6	41/2023-24 42/2023-24 43/2023-24 47/2023-24	Phosphate Rich Organic Manure (PROM)	FIR Lodge
			46/2023-24	Phosphate Solubilising Fungal bio-fertilizers	
			51/2023-24	Carrier Based Consortia	
